HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTICE

1. **On 17/11/2026,** Hon'ble Special Division Bench comprising of Hon'ble Justice **Moushumi Bhattacharya** and Hon'ble Sri Justice **Gadi Praveen Kumar** will hold Court at 03:45 P.M.
2. **On 17/11/2026,** Hon'ble Division Bench-III comprising of the Hon'ble Sri Justice **K.Lakshman** and Hon'ble Sri Justice **J.Anil Kumar** will hold Court at 10:30 A.M. and again after Hon'ble Special Division Bench work with Hon'ble Justice **B.R.Madhusudhan Rao.**

   Hon'ble Special Division Bench comprising of the Hon'ble Sri Justice **K.Lakshman** and Hon'ble Justice **B.R.Madhusudhan Rao** will hold Court at 02:15 P.M.
3. **On 17/11/2026,** Hon'ble Sri Justic**e B.Vijaysen Reddy** will sit single at 03:45 P.M.
4. Hon'ble Sri Justice **C.V.Bhaskar Reddy** will hold Court through Virtual Mode.
5. **On 17/11/2026,** Hon'ble Justice **B.R.Madhusudhan Rao** will hold Court at 10:30 A.M. and again after Hon'ble Special Division Bench work with Hon'ble Sri Justice **K.Lakshman.**
6. **On 17/11/2026,** Hon'ble Smt. Justic**e Renuka Yara** will sit single at 03:45 P.M.

//BY ORDER//

Sd/-

Date: 16/11/2026 REGISTRAR (JUDICIAL-I)

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

Subject: In supercession of the earlier orders, allocation of the Districts to the Hon'ble Judges shall be as under with effect from **17.11.2026**:

Sl. No.	Name of the Hon'ble Judge Sri/Smt./Kum.	Name of the District(s)
1.	Justice Moushumi Bhattacharya	Hyderabad
2.	Justice K. Lakshman	Rangareddy
3.	Justice B. Vijaysen Reddy	Medchal-Malkajgiri
4.	Justice N. Tukaramji	Hanumakonda & Warangal
5.	Justice Tangirala Madhavi Devi	Nalgonda
6.	Justice Surepalli Nanda	Karimnagar
7.	Justice Juvvadi Sridevi	Nizamabad & Kamareddy
8.	Justice N.V. Shravan Kumar	Khammam
9.	Justice C.V. Bhaskar Reddy	--
10.	Justice E.V. Venugopal	Sangareddy
11.	Justice Nagesh Bheemapaka	Jagtial & Siricilla
12.	Justice Pulla Karthik	Peddapally & Bhupalapally
13.	Justice K. Sarath	Suryapet
14.	Justice J. Sreenivas Rao	Mancherial & Asifabad
15.	Justice Namavarapu Rajeshwar Rao	Mahabubnagar & Narayanpet
16.	Justice Laxmi Narayana Alishetty	Siddipet
17.	Justice Anil Kumar Jukanti	Bhongir
18.	Justice K. Sujana	Kothagudem
19.	Justice Renuka Yara	Wanaparthy & Gadwal
20.	Justice Narsing Rao Nandikonda	Vikarabad
21.	Justice B.R.Madhusudhan Rao	Adilabad & Nirmal
22.	Justice G.M. Mohiuddin	Mahabubabad & Mulugu
23.	Justice V. Ramakrishna Reddy	Nagarkurnool
24.	Justice S. Chalapathi Rao	Medak
25.	Justice Gadi Praveen Kumar	Jangaon

Date: 16-11-2026

REGISTRAR GENERAL

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTICE

As directed, it is to inform that the Full Bench comprising of the Hon'ble **the Acting Chief Justice P.Sam Koshy,** Hon'ble Sri Justice **N.Tukaramji** and Hon'ble Sri Justice **N.V.Shravan Kumar** will hold Court on 20/11/2026, at 10:30 A.M. to hear the following cases:

1. R.C.No.01 of 2008
2. Review IA No.2 of 2025 in W.P.No.32164 of 2024 and
3. W.P.No.35414 of 2026

//BY ORDER//

Sd/-

Date: 13/11/2026 REGISTRAR (JUDICIAL-I)

HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD.

NOTICE

All the learned Advocates are hereby informed that shortly, the High Court's official website will be migrated from the present NIC Data Centre, Hyderabad to Software Technology Parks of India, Bengaluru due to technical reasons and for testing the functionality of the website from the new location on pilot basis for a period of one month, a new website is created at **"tg.tshc.gov.in"** and will be operational from the evening of 14-7-2026. Subject to the functionality of the website from the new Data Centre, the website will be continued from the new location after one month. The regular website of the High Court "tshc.gov.in" will also function parallelly subject to the functionality of the tg.tshc.gov.in. Therefore, all the learned advocates are requested to access **tg.tshc.gov.in** instead of the old website and send their valued feedback on tg.tshc@gmail.com.

15/7/26

REGISTRAR (IT-cum-CPC)